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- * **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ CS(COMM) 366/2019 & I.A.9850/2019, 9852/2019, 10892/2020
(11) CS(COMM) 402/2019 & I.A.10548/2019, 10550/2019, 10891/2020
(12) CS(COMM) 409/2019 & I.A. 10607/2019, 10609/2019, 11015/2022
(13) CS(COMM) 418/2019 & I.A.10880/2019, 10882/2019, 12641-42/2021, 11014/2022
(14) CS(COMM) 515/2019 & I.A. 12927/2019, 12929/2019, 11119/2022

WARNER BROS. ENTERTAINMENT INC. Plaintiff
Through: Ms.Suhasini Raina, Ms.R.Ramya and
Ms.Mehr Sidhu, Advs.
versus

HTTPS:HINDILINKS4U.TO & ORS. Defendants
HTTPS://WWW.UWATCHFREE.ST & ORS. Defendants
HTTPS://SKYMOVIES.LIVE & ORS. Defendants
HTTPS://YO-MOVIES.COM & ORS. Defendants
RUTRACKER.ORG & ORS. Defendants
Through: None

CORAM:
HON'BLE MR. JUSTICE NAVIN CHAWLA

ORDER
26.08.2022

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Arguments heard.

Judgment reserved.

NAVIN CHAWLA, J

AUGUST 26, 2022/Arya